

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2279 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

LABH SINGH

Respondent(s)

(With appln(s) for condonation of delay in filing appeal.

Date: 30/11/2011 This Appeal was called on for hearing today.

For Appellant(s)

Ms.Raji Joseph,adv.
Mr.S.K.Mishra,adv.

Mrs Anil Katiyar,Adv.

For Respondent(s)

Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the respondent submits that counter
has been filed yesterday. For pre-hearing steps if any.

List the matter on 16.01.2012.

(Sunil Thomas)
Registrar